

**Central Administrative Tribunal
Principal Bench**

**OA No.1430/2018
MA No.1971/2018**

New Delhi, this the 17th day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Dr. Prabhjeet Kaur
Medical Professional
Working as Junior Resident (Dental Surgeon)
Sanjay Gandhi Memorial Hospital,
Mangolpuri, Delhi
Aged about 25 years,
D/o Sh. Baljeet Singh
r/o A-3/1, Parwana Road,
Jittar Nagar,
Delhi-51. ... Applicant.

(By Advocate, Shri Kumar Sheel)

Vs.

1. Govt. of NCT of Delhi
Through its Secretary
Department of Health & Family Welfare
9th Level, A wing,
Delhi Secretariat, IP Estate,
New Delhi 110 002.
2. The Director
Directorate of Health Services
Govt. of NCT of Delhi
F-17, Karkardooma,
Delhi 110 017.
3. The Medical Superintendent
Sanjay Gandhi Memorial Hospital
Mangolpuri,
Delhi 110 083. ... Respondents.

: O R D E R (ORAL) :

Mr. K. N. Shrivastava, Member (A):

MA No.1971/2018

A prayer has been made through this MA for withdrawal of OA No.1430/2018. The prayer is allowed.

MA stands disposed of.

OA No.1430/2018.

In view of the prayer made through the aforesaid MA, the OA stands dismissed as withdrawn with liberty to file a fresh one in case fresh cause of action arises to the applicant.

**(K. N. Shrivastava)
Member (A)**

**(Justice Dinesh Gupta)
Chairman**

/pj/